NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 07/(MAH)/2017

CORAM:

R

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Urdhwa Chemicals Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Ajit Sigh Tawae Advolate far Jahran

Common Order

CSP No. 05/230-232/NCLT/MB/MAH/2017 CSP No. 06/230-232/NCLT/MB/MAH/2017 CSP No. 07/230-232/NCLT/MB/MAH/2017 CSP No. 08/230-232/NCLT/MB/MAH/2017 CSP No. 09/230-232/NCLT/MB/MAH/2017 CSP No. 10/230-232/NCLT/MB/MAH/2017

At the request of the party, list this matter for clarification on 23.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)